

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1196/94

New Delhi this the 20th day of July, 1999
Hon'ble Shri V.Ramakrishnan, Vice Chairman (A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Jai Chand S/O Sh.Har Sarup
R/O C-59, Multan Nagar, Delhi

(None for the applicant)

..Applicant

Versus

1. Commissioner of Police,
Delhi, Delhi Police
Headquarters, MSO Building,
I.P.Estate, New Delhi.
2. Additional Commissioner of Police
(Northern Range, New Delhi)
Delhi Police Headquarters, MSO Bldg.
I.P.Estate, New Delhi.
3. Deputy Commissioner of Police,
North District Near Police Station
Civil Lines, Delhi.

.. Respondents

(By Advocate Sh.Rajinder Pandita, learned
counsel through proxy counsel Sh.
Ajesh Luthra)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J)

None for the applicant even on the second call. We note
that rejoinder has also not been filed to the counter reply
filed by the respondents as far back as on 6.12.94. It appears
that the applicant after seeing the reply filed by the
respondents was not interested in pursuing this matter as none
has appeared for him even today, although we have waited till
about 3.30PM.

2. Under the circumstances OA is dismissed for default and
non prosecution.

Shri V.Ramakrishnan
(Smt.Lakshmi Swaminathan)
Member (J)

V.Ramakrishnan
(V.Ramakrishnan)
Vice Chairman (A)

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